

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 13325/2024

ANUJ SINGH

Appellant(s)

VERSUS

CANTONMENT BOARD MEERUT & ORS.

Respondent(s)

Date : 16-07-2025 This matter was MENTIONED today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KUMAR
HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Appellant(s) :

Mr. Talha Abdul Rahman, AOR (mentioned by)

For Respondent(s) :

Ms. Madhurima Tatia, AOR

UPON mentioning, the Court made the following
O R D E R

Upon mentioning, the matter is taken on Board.

List on 08.08.2025.

(DEEPAK GUGLANI)
AR-cum-PS

(PREETI SAXENA)
COURT MASTER (NSH)